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Title: Need to extend reservation for OBCs in promotions in Central Services and Public Sector Undertakings.

SHRI L. RAJAGOPAL (VIJAYAWADA): Even before our Independence, OBCs used to have reservations in Southern States but after the Mandal Commission Report, OBCs are given reservations all over India. Even in Sixties, in Southern States, not only in the appointment of posts in Government jobs for OBCs, but also for promotions, there used to be some reservation. Article 16(4) deals with the reservations for jobs; but Article 16(4)(a) deals with the reservations for promotions also in the jobs. In fact, SCs and STs not only get reservation in jobs, but they also get proportional opportunity in the promotions. Similarly, OBCs also, before the agitation and before they raise their voice, it is for the Government to ensure that there is equality for OBCs also in the promotion of various jobs. For SCs and STs, promotions are given up to Class `A' posts but whereas for OBCs, even for `D' class posts, there is no reservation for promotions. Hence, I urge the Government, through you, Sir, to look into it and ensure that agitation should not bring out equality but natural justice should be given to the OBCs. ...(*Interruptions*) by providing reservation in promotion of Government jobs.

MR. SPEAKER: You should be brief. Everybody should be brief.

SHRI KINJARAPU YERRANNAIDU : I am also extending my support to the issue raised by Shri L. Rajagopal. ...(*Interruptions*)

SHRI B. VINOD KUMAR (HANAMKONDA): I am supporting the reservations in promotion for OBCs as raised by Shri L. Rajagopal.

MR. SPEAKER: You send your names.